

[English]

**Allowances to Kendriya Vidyalaya
Sangathan Employees**

3067. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the employees of the Kendriya Vidyalaya Sangathan posted in North-East region are de-prived of the special benefits which are admissible to civilian employees of the Government; and

(b) if so, the reasons therefore and the remedial steps taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Generally speaking, the special allowances and benefits accorded to Central Government Employees [posted in the North East Region have also been provided to employees of the Kendriya Vidyalaya Sangathan. However, while adapting the facilities to its requirements the kendriya Vidyalaya Sangathan provided a uniform minimum tenure of three year for Post Graduate Teachers and above as against tenures of 2 or 3 years depending on length of service for all Central Government Employees working in North East Region. Further, the facility of Special (duty) Allowance was also not extended to the teachers recruited

specifically for the North East Region. the teachers below the rank of Post Graduate Teachers are recruited on regional basis, therefore the facility of tenure posting has also not been extended to them.

[Translation]

**Setting up of Sub-Centres and Primary
Health centres in Madhya Pradesh**

3068. SHRI BHEEM SINGH PATEL: Will the Minister of HEALTH FAMILY WELFARE be please to state:

(a) the number and location of sub-health centres and primary health centres set up in Madhya Pradesh during each of the last three years;

(b) whether there is any proposal to set up sub-health centres and primary health centres in Madhya Pradesh in 1992;

(c) if so, the details thereof, location-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K THARADEVI SIDDHARATHA): (a) As per informing available, the number of sub-centres and Primary Health Centres established in the State of Madhya Pradesh during the last three years is as under:-

<i>Year</i>	<i>Sub-Centres</i>	<i>Primary Health Centres</i>
1988-89	1000	200
1989-90	2085	202
1990-91	26	70

(b) There is proposal to establish 15 Primary Health Centres in State during the 1991-92. No allotment for establishment of sub-centre could be given for financial constraints.

(c) and (d). Location wise details of the Primary Health Centre is being finalised by the State Government.

Modernisation of Bhopal Airport

3069. SHRI SURAJBHANU SOLANKI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to formulate new schemes for modernisation expansion and renovation of the Bhopal airport;

(b) if so, the action being taken in this regard; and

(c) the details of the total funds allocated for the purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The National Airports Authority has already undertaken the extension of existing runway to 6,700 feet at a cost of Rs.5.00 crores. They have also drawn up a plan to modify the existing terminal building. This work will however be taken up on availability of funds.

[*English*]

Promotional Prospects of Graduate Engineers

3070. SHRI V. SOBHANADRESSWARA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether the promotional avenues of the Graduate Engineers working as Class III

employees in the Railways are very restricted;

(b) if so, whether the Government propose to libertain promotional avenues and to provide channel for redressal of their other grievances;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir. The Limited Departmental Competitive Examination enables graduate Engineers working in Group 'C' (Class III) with 5 years' of regular service in a grade, the minimum of which is Rs 1400/- per month, to secure early promotion to Group 'B' (Gazeted) posts even before they become due for such promotion according to their seniority.

(b) to (d). Do not arise.

Enrolment of Professionals in Air India In-Flight Catering

3071. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of professional working in the in-flight catering services of the Air India;

(b) if not, whether the Government have any proposal to enrol the professionals for improving the in-flight catering in the Air India; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Air India have 26 professionals working in their Inflight Catering Service Department.